

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:429  
ANSWERED ON:23.11.2006  
LAND UNDER EAST COAST RAILWAYS  
Mahtab Shri Bhartruhari

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the total land under East Coast Railways as on date;
- (b) whether any portion of the total land has been declared surplus;
- (c) if so, how does the Railways propose to utilize the surplus land;
- (d) whether any Railway land in part of the East Coast Zone has been encroached;
- (e) if so, the details thereof; and
- (f) the action taken against the encroachers ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI R.VELU )

- (a): The total land under East Coast Railway as on date is about 12621 hectare.
- (b): No, Sir, Railway do not have any surplus land. Railway has however, 1355 hectare of vacant land at present which may be required by Railway for its operational use in future.
- (c): Vacant land, till it is required by Railway for operational use, may be used for commercial development to raise revenues.
- (d) & (e): Approximately 31 hectare of Railway land in East Coast Railway has been encroached.
- (f): Railways are engaged in a continuous exercise to free their land of encroachments as per provisions of Public Premises (Eviction of Unauthorised Occupants, Act, 1971 and the Railways Act, 1989).